

price of Chloramphenicol so manufactured was fixed at Rs. 460.00 per kg.;

(b) whether Government are aware that the prices of L-Base in the international market has increased and the landed cost is about Rs. 600.00 per kg.; and

(c) if so, how do Government justify its action in announcing the price of Chloramphenicol Powder at the same old level?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) Yes, Sir.

(c) In the context of the freeze on the prices of bulk drugs including Chloramphenicol Powder and the recent increase in the c.i.f. price of L-Base (Penultimate intermediate for manufacture of Chloramphenicol Powder) Government have made arrangements with the State Chemicals and Pharmaceuticals Cooperation of India Ltd. whereby, in respect of units which hold actual users import licences of sufficient validity under which they could import L-Base and which provide CPC with the needed letter of authority CPC will import L-Base and supply the same at a price of Rs 475 per kg. ex-godown. Under this arrangement Actual Users would be in a position to sell Chloramphenicol Powder to the CPC at a price of Rs. 460/- per kg. and yet earn a reasonable margin of profits.

Subsidy on L-Base

10730. SHRI GOVINDA MUNDA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 8392 on 24th April, 1979 and state:

(a) whether licences of one to three month's validity would be acceptable to CPC for subsidy of L-Base under the arrangement; and

(b) if not, then how do Government ensure that the units importing themselves would not be discriminated?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The period of validity of import licences should normally be of three months duration which is the lead time taken by CPC for arranging imports. No subsidy would be payable to the units availing the above facility as supplies would be effected by the CPC at a price of Rs. 475/- based on which the present Chloramphenicol Powder price ex-L-Base has been fixed.

(b) Since the actual users have been provided the option to procure their requirements of L-Base from the CPC at a price of Rs 475/- per kg., provided that they surrender their import licences and undertake to supply Chloramphenicol Powder to CPC at a price of Rs 460/- per kg, the question of discrimination does not arise

दिल्ली दूरदर्शन के नाटकों में भाग लेने के लिए मान्यता प्राप्त कलाकार

10731. श्री नवाब सिंह चौहान क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि

(क) दिल्ली दूरदर्शन द्वारा प्रदर्शित नाटकों में भाग लेने के लिए कितने कलाकारों को मान्यता दी गई है,

(ख) उनमें से कितने कलाकारों को अप्रैल, 1978 में ड्रामा यूनिट द्वारा प्रस्तुत किये गये नाटकों में भाग लेने के लिए आमंत्रित नहीं किया गया,

(ग) ऐसे कलाकारों की संख्या कितनी है जिन्हें गत एक वर्ष में 15 से अधिक बार आमंत्रित किया गया;

(घ) इस भेदभाव पूर्ण रवियों के क्या कारण हैं; और

(ङ) क्या उन सभी कलाकारों के नाम का विवरण जिसमें उन्हें आमंत्रित करने के मागवंड दिये गए हों, नवाब पटल पर रखा जायेगा?

सूचना और प्रसारण मंत्री (श्री नवाब सिंह चौहान): (क) से (ङ) : सूचना एकत्रित की जा रही है और उसको समय की रीति पर रखा जायेगा।